

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

134. I.A. 567/2024

I.A. 68/2024

IN

C.P.(IB)-1291(MB)/2021

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.04.2024**

NAME OF THE PARTIES: Connect Residuary Private Limited

VS

MT Educare Limited

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to paucity of time, the matter could not be heard. List on **24.06.2024**.

Sd/-

CHARANJEET SINGH GULATI

Member (Technical)

/RKS/

Sd/-

LAKSHMI GURUNG

Member (Judicial)